E-PANCHAYAT MISSION MODE PROJECT

†3306 MS. LOCKET CHATTERJEE:
   SHRI AJAY KUMAR MANDAL:
   SHRI SUNIL KUMAR PINTU:
   SHRI RAMESH CHANDER KAUSHIK:
   SHRIMATI NAVNEET RAVI RANA:
   SHRIMATI RAMA DEVI:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) whether e-Panchayat Mission Mode Project (MMP) programme is being implemented in Bihar, Haryana, Maharashtra and West Bengal;

(b) if so, the details thereof along with progress made in this regard, district-wise;

(c) the facilities or equipment likely to be made available in the Panchayats under the said e-Panchayat project;

(d) the provision of funds to be spent for converting a panchayat to an e-Panchayat; and

(e) the details of funds allocated and utilized thereunder in Sheohar, Sitamarhi, East Champaran and Supaul districts of Bihar, Sonepat of Haryana, Amravati of Maharashtra and Hugli of West Bengal?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESPHWAR PATIL)

(a) & (b) Yes, Sir. Under Digital India Programme, Ministry of Panchayati Raj is implementing e-Panchayat Mission Mode Project (MMP), in all the States/ UTs of the country including Bihar, Haryana, Maharashtra and West Bengal. The aim is to revamp the functioning of Panchayats and to make them more transparent, accountable and effective. Ministry has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting and budgeting. Ministry has also integrated eGramSwaraj with Public Financial
Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. The progress made under eGramSwaraj in the States of Bihar, Haryana, Maharashtra and West Bengal for the year 2022-23 is given at Annexure.

(c) to (e) Under the e-Panchayat MMP, no direct financial assistance is provided to States / UTs for implementation of e-governance in the Panchayats. Panchayat being a State subject, providing infrastructural facilities to GPs is primarily the responsibility of States. However, the Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented from 01.04.2022 to 31.03.2026, supplements the efforts of States on a limited scale by providing financial support for certain infrastructural facilities for GPs such as Gram Panchayat Bhawans, computers and peripherals. Under RGSA funds have been provided to States and not to Districts. So far, Rs 33.37 crores have been released to Bihar, Rs 37.84 crores to Maharashtra, Rs. 4.28 crores to West Bengal under RGSA; no funds have been released to the state of Haryana.

Further, Ministry of Panchayati Raj has been providing support for strengthening of Panchayati Raj Institutions (PRIs) and capacity building of Elected Representatives and functionaries of PRIs to improve their effectiveness and make them self-reliant.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create network to connect all the GPs by broadband in the country. So far, 1,93,796 GPs have been made Service Ready under the BharatNet project in the country. The scope of BharatNet on 30.06.2021 has been extended up to all inhabited villages beyond GPs in the country.
Annexure

Annexure referred to in reply to part (a) to (b) of the Lok Sabha Unstarred Question No. 3306 answered on 21.03.2023 regarding ‘e-Panchayat Mission Mode Project’.

### Adoption of eGramSwaraj at Panchayat level during FY 2022-23

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<th>Zilla Panchayats onboard (eGS - PFMS)</th>
<th>Zilla Panchayats &amp; Equivalent with Online Payment</th>
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<th>Total Number of Block Panchayats onboard (eGS - PFMS)</th>
<th>Block Panchayats &amp; Equivalent with Online Payment</th>
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<th>Total Number of Gram Panchayats onboard (eGS - PFMS)</th>
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